

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-------------------|-------------|---------|---------------------------------|-------------------------------|--------------------|---------------------|
| CP No.473/BB/2018 | For hearing | Sec 252 | M/s Laxmi Polysturusion Pvt Ltd | V Sreedharan & Associates PCS | ROC | ROC report received |

| | | | |
|---------|----------------------------------|------------------------|-----------|
| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|

PETITIONER/s: **DEVIKA SATHYA NARAYANA**
9620698482 *Sankalathu*
LAXMI POLYTRUSION PVT LTD.

RESPONDENT/s:

ORDER

Heard Ms. Devika Sathya Narayana, learned counsel for the Petitioner. Order Reserved.

Prema Murray
Member(J)

Prema Murray - Steno

Dr. Ashok Kumar Mishra
Member(J)

Dr. Ashok Kumar Mishra